

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-243 of 2020

The Secretary Tourism ... Petitioner.
Versus
The Indian Hotels Company Ltd and ors. ... Respondents

Ms. S. Mordekar, Addl. Govt. Advocate for the petitioner.
Shri Rafiq Dada, Senior Counsel with Shri I. Agha, Advocate for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:-18 December, 2020

P.C.

The learned Additional Government Advocate informs me that in this matter, the learned Advocate General will appear. Today, he has been engaged before the Division Bench. Therefore, she wants time.

2. The learned Senior Counsel for the respondents wants the matter listed on 15.1.2021.

3. Post the matter accordingly.

DAMA SESHADRI NAIDU, J.

vn